

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 1.04.2019**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1155 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Walnut Packaging Pvt Ltd. Vs. G.Kishan & Ors.	Aditi Sharma
<b>2.</b>	I.A. No. 1163 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	North East Centre for Technology Application and Reach. Vs. Sri Vari Metal Works pvt ltd & Anr.	P.S. Singh
<b>3.</b>	I.A. No. 1162 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Raushan Prakash Vs. Kapil Arora & Anr.	C.S Gupta
<b>4.</b>	I.A. No. 1154 of 2019 in Comp. App. (AT) No. _ of 2019	K. Inbalathan Vs. Verterra Products India Pvt Ltd & Ors.	Goutham Shivshankar

**By Order  
-sd/-**

**Assistant Registrar**

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